

1	2	3
Chhattisgarh	-129	submergence of forest area due to construction of dams, felling of trees
Gujarat	-99	large scale felling and uprooting of <i>prosopis juliflora</i> trees from private and revenue lands by local people.
Madhya Pradesh	-132	submergence of forest area due to construction of dams
Maharashtra	-38	felling of matured plantations by the FDC
Manipur	-173	shifting cultivation
Nagaland	-296	shifting cultivation and gregarious flowering of muli bamboo
Uttarakhand	-18	rehabilitation of the displaced people in forest areas (Haridwar) and rotational felling of Eucalyptus (Udham Singh Nagar)

#### **Bio-diversity Conservation and Livelihood Project**

†3239. MISS ANUSUIYA UIKEY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Bio-diversity Conservation and Livelihood Project in the adjoining areas of the National Parks had to be operational across the country, with support from the World Bank;

(b) if so, the objectives of this scheme and the parks of which States were allocated amount for this project and how much;

(c) whether regular allocation of the amount is being made for this project and the number of beneficiaries so far, therefrom; and

(d) if not, the reasons for allocation not being made regularly and by when the amount would be allocated?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) Yes, Sir. The externally aided "Biodiversity Conservation and Rural Livelihood Improvement Project" is finally proposed for implementation only in two sites/landscapes *viz.* the Askot Musk Deer Sanctuary (Uttarakhand) and the Little Rann of Kutch (Gujarat). The objective of the proposed Project is to enhance institutional capacity for integrating sustainable livelihoods and biodiversity conservation at the landscape level. The details of grants provided initially to States for preparing the said project are at Statement (See below).

†Original notice of the question was received in Hindi.

(c) and (d) Since the above project is yet to be implemented no regular allocation has been made to States so far, but for the grant made available during the preparatory phase.

**Statement**

*Details of grant released during the last three years (2006-07 to 2008-09)  
for project preparation activities*

Sl. No.	Name of the State and the landscape	Amount of grant released during 2006-07 to 2008-09 (Rs. in lakhs)
1.	Gujarat Little Rann of Kutch Landscape	Rs. 14.02
2.	Jammu and Kashmir Changthang Landscape	Rs. 46.10
3.	Kerala Agasthiyarmalai Landscape	Rs. 14.85
4.	Madhya Pradesh Satpura Landscape	Rs. 15.58
5.	Mizoram Dampa Landscape	Rs. 29.90
6.	Tamil Nadu Agasthiyarmalai Landscape	Rs. 14.75
7.	Uttarakhand Askot Landscape	Rs. 28.10

**Ban on plastic bags**

3240. SHRI BHARATKUMAR RAUT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the impact of the ban on plastic bags on the market/manufacturing units/societies of the NCT of Delhi;

(b) whether these orders are effective on packing of milk and milk products also as various milk supplying companies, like Mother Dairy, Amul, DMS etc., are supplying their milk products in plastic bags, or some standards are fixed for them; if so, the details thereof; and

(c) what arrangements are being made for effective implementation of these orders in villages and small markets of the capital?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) According to the Department of Environment, Government of NCT of Delhi, a notification dated 07.01.2009 has been issued forbidding the use,